

2019
HIGH COURT, APPELLATE SIDE
CALCUTTA

NOTIFICATION

No. 1980- R (JS)

Dated, Calcutta, 29th March, 2019

In terms of Notification No. 1979-R (JS) dated 29.03.2019, this is for further information of all concerned that the following Officers of the West Bengal Judicial Service belonging to the substantive post of Civil Judge (Senior Division)/Chief Judicial Magistrate/Additional Chief Judicial Magistrate, now posted as mentioned against each of their names in the following table, are eligible in order of seniority from the existing Gradation List and coming under the zone of consideration in the process of selection for promotion as Additional District & Sessions Judge towards filling up the (24) vacancies in Fast Track Courts.

Further information to all eligible candidates will follow in due course.

Sl. No.	NAME OF THE OFFICERS	PRESENT POSTING
1.	Shri Fatik Chandra Mondal	Civil Judge (Senior Division), Arambagh, Hooghly
2.	Shri Hidayatullah Bhutia	Civil Judge (Senior Division), 6 th Court, Alipore, South 24-Parganas, U.O.T. as Civil Judge (Senior Division), 1 st Court, Alipore, South 24-Parganas
3.	Shri Tito Rob	Registrar, District Judge's Court, Purba Bardhaman U.O.T. as Judge, 1 st Labour Court, Calcutta
4.	Shri Sridhar Chandra Su	Civil Judge (Senior Division), Bongaon, North 24-Parganas
5.	Salim Ahmed Ansari	Secretary, District Legal Services Authority, Alipore, South 24-Parganas
6.	Shri Sabyasachi Chatteraj	Registrar, District Court, Paschim Medinipur
7.	Smt. Mukulika Sinha	Civil Judge (Senior Division), 2 nd Court, Malda
8.	Shri Sudip Bhattacharya	Law Officer, Directorate of Drug Control, Govt. of W.B.
9.	Shri Sanjay Chowdhury	Civil Judge (Senior Division), Tehatta, Nadia
10.	Shri Ratan Kumar Gupta	Chief Judicial Magistrate, Purba Bardhaman
11.	Shri Sumit Adhikari	Civil Judge (Senior Division), Khatra, Bankura
12.	Shri Biswajyoti Chatterjee	Civil Judge (Senior Division), Chanchal, Malda
13.	Shri Sadhan Mondal	Chief Judicial Magistrate, Hooghly
14.	Shri Sisir Kumar Meyer	Civil Judge (Senior Division), 2 nd Court, Sadar, Paschim Medinipur
15.	Shri Suresh Singh	Chief Judicial Magistrate, Raiganj, Uttar Dinajpur
16.	Shri Surajit Seal	Judge, Bench-2, Presidency Small Causes Court, Calcutta
17.	Shri Tarun Kumar Mondal	Civil Judge (Senior Division), 2 nd Court, Baruipur, South 24-Parganas
18.	Shri Prasun Ghosh	Chief Judicial Magistrate, Paschim Medinipur
19.	Shri Debasis Chowdhury	Civil Judge (Senior Division), Diamond Harbour, South 24-Parganas
20.	Shri Prakash Chandra Barman	Chief Judicial Magistrate, Suri, Birbhum U.O.T. as Chief Judicial Magistrate, Cooch Behar
21.	Smt. Kumkum Chattopadhyay	Chief Judicial Magistrate, Purulia
22.	Shri Nirupam Kar	Chief Judicial Magistrate, Tamluk, Purba Medinipur
23.	Smt. Bipasha Mandol (Das)	Dy. A.G.O.T. Govt. of W.B., on deputation
24.	Shri Debanjan Ghosh	Deputy Registrar, WB Human Rights Commission, on deputation
25.	Smt. Soma Chakraborty	Deputy Registrar, West Bengal Taxation Tribunal, on deputation U.O.T. as Civil Judge (Senior Division), Islampur, Uttar Dinajpur
26.	Smt. Arpita Ghosh	Civil Judge (Senior Division), Haldia, Purba Medinipur
27.	Shri Bikash Lama	Civil Judge (Senior Division), Ranaghat, Nadia

28.	Karim Ur Reza	Secretary, District Legal Services Authority, Uttar Dinajpur
29.	Shri Indranil Chatterjee	Civil Judge (Senior Division), Alipurduar, Jalpaiguri
30.	Shri Sandip Chakrabarti	Chief Judicial Magistrate, Asansol, Paschim Bardhaman
31.	Shri Soumendra Nath Roy	Secretary, District Legal Services Authority, Balurghat, Dakshin Dinajpur
32.	Shri Anan Chattopadhyay	Registrar, City Civil Court, Calcutta
33.	Smt. Sushmita Mukerji	Additional Chief Judicial Magistrate, Kandi, Murshidabad
34.	Smt. Dipa Shyam Ray	Civil Judge (Senior Division), 1 st Court, Asansol, Paschim Bardhaman
35.	Smt. Anindita Ganguli	Chief Judicial Magistrate, Krishnanagar, Nadia
36.	Smt. Barnali Das Gupta	Secretary, District Legal Services Authority, Birbhum
37.	Shri Abhijit Ghosh	Additional Chief Judicial Magistrate, Alipore, South 24-Parganas U.O.T. as Chief Judicial Magistrate, Malda
38.	Smt. Rina Talukdar	Additional Chief Judicial Magistrate, Chandannagar, Hooghly
39.	Smt. Sanghamitra Poddar	Additional Chief Judicial Magistrate, Ranaghat, Nadia
40.	Smt. Moon Chakraborty	Civil Judge (Senior Division), 1 st Court, Berhampore, Murshidabad
41.	Shri Biswanath Pramanik	Additional Chief Judicial Magistrate, Suri, Birbhum U.O.T. as Civil Judge (Senior Division), Suri, Birbhum
42.	Shri Ansuman Chattopadhyay	Civil Judge (Senior Division), 1 st Court, Krishnanagar, Nadia
43.	Sri Debdeep Manna	Civil Judge (Senior Division), 2 nd Court, Howrah
44.	Smt. Sanjukta Sengupta	Civil Judge (Senior Division), 1 st Additional Court, Sadar, Purba Bardhaman
45.	Shri Arindam Chattopadhyay	Secretary, District Legal Services Authority, Cooch Behar
46.	Smt. Shrutirupa Ghosh (Majee)	Judge, Bench-3, Presidency Small Causes Court, Calcutta U.O.T. as Civil Judge (Senior Division), Sadar, Malda
47.	Smt. Rimpa Roy	Civil Judge (Senior Division), 4 th Court, Alipore, South 24-Parganas
48.	Shri Arijit Mukhopadhyay	Chief Judicial Magistrate, Bankura
49.	Shri Deb Kumar Goswami	Civil Judge (Senior Division), Kalna, Purba Bardhaman
50.	Shri Uttam Bhattacharya	Secretary, District Legal Services Authority, Calcutta U.O.T. as Chief Judicial Magistrate, Darjeeling
51.	Shri Subhajit Basu	Chief Judicial Magistrate, Howrah
52.	Shri Santosh Kumar Pathak	Administrative Officer, W.B. Judicial Academy, Kolkata
53.	Shri Hindol Roy	Chief Judicial Magistrate, Car Nicobar, A & N Island
54.	Shri Sujit Kumar Bandyopadhyay	Additional Chief Judicial Magistrate, Siliguri, Darjeeling U.O.T. as Registrar, District Judge's Court, Sadar, Purba Bardhaman
55.	Smt. Sarojini Ghising	Civil Judge (Senior Division), 3 rd Court, Krishnanagar, Nadia
56.	Shri Sudeep Banerjee	Additional Chief Judicial Magistrate, Diamond Harbour, South 24-Parganas
57.	Sri Rintu Sur	Chief Judicial Magistrate, Barasat, North 24-Parganas
58.	Smt. Prajna Gargi Bhattacharya (Hossain)	Judge, Bench-4, Presidency Small Causes Court, Cal.
59.	Shri Mayukh Mukherjee	Additional Chief Judicial Magistrate, Khatra, Bankura
60.	Shri Subrata Chatterjee	Civil Judge (Senior Division), Durgapur, Paschim Bardhaman
61.	Shri Suvadip Chowdhury	Additional Chief Judicial Magistrate, Haldia, Purba Medinipur U.O.T. as Chief Judicial Magistrate, Alipore, South 24-Parganas
62.	Smt. Atrayee Manna Chowdhury	Secretary, District Legal Services Authority, Paschim Medinipur U.O.T. as Civil Judge (Senior Division), Jalpaiguri, Sadar
63.	Shri Saibal Dutta	Additional Chief Judicial Magistrate, Tehatta, Nadia
64.	Shri Amitava Mukherjee	Additional Chief Judicial Magistrate, Uluberia, Howrah
65.	Shri Anirban Ray	Secretary, District Legal Services Authority, Hooghly

66.	Shri Soumen Gupta	Additional Chief Judicial Magistrate, Dantan, Paschim Medinipur as Civil Judge (Senior Division), 3 rd Court, Sadar, Paschim Medinipur
67.	Shri Pradip Kumar Adhikary	Sr. Municipal Magistrate, Kolkata
68.	Shri Joyprakash Roy	Judge, Small Causes Court, Sealdah, South 24-Parganas
69.	Shri Soumen Sarkar	Deputy Registrar, W.B. Administrative Tribunal, on deputation
70.	Shri Dipanjan Sen	Chief Metropolitan Magistrate, Calcutta
71.	Shri Teerthankar Bhattacharyya	Additional Chief Judicial Magistrate, Arambagh, Hooghly
72.	Shri Shib Shankar Ghosh	Civil Judge (Senior Division), 1 st Court, Rampurhat, Birbhum

All the above eligible Judicial Officers are directed to send 3 sets of their contested judgements, each containing 10 judgements (5 Civil and 5 Criminal), preferably of recent time (if not available, the judgements delivered during previous postings may be sent) through the District Judge concerned, addressing the office of the undersigned so as to reach this Hon'ble Court **by 30.04.2019, positively**.

For further information, if any, make a call at (033) 2254-8065, 2243-6080 on all working days between 11-00 a.m. to 4-30 p.m.

By Order,

Sd/-

**Registrar (Judicial Service)
High Court, Appellate Side**

URGENT

2019
High Court, Appellate Side
Calcutta

No. 1972-A

Dated, Calcutta the 29th March, 2019

From: Sri Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To : All the District Judges of West Bengal including A & N Islands
The Chief Judges of (i) City Civil Court (ii) City Sessions Court
(iii) Presidency Small Causes Court, Calcutta

Sub: Court's Notification No. 1980-R(JS) dated 29.03.2019 containing names of 72 eligible WBJs officers coming under the zone of consideration in the process of selection for promotion as Additional District & Sessions Judge, for filling up (24) vacancies in Fast Track Court.

Sir/Madam,

I am directed to forward herewith a copy of Court's Notification bearing No. 1980-R(JS) dated 29.03.2019, duly published in the Court's website which will speak for itself on the subject captioned above and to request you to inform all the eligible Judicial Officers of your judgeship, asking them to submit 3 sets of judgments, each set containing 10 copies of their contested judgments (5 Civil and 5 Criminal cases) delivered during recent time (if not available, the judgments delivered during holding of previous postings may be submitted) so that the same, having been received are forwarded so as to reach this Hon'ble Court **by 30.04.2019, positively.**

This may be treated as important and urgent.

For further information, if any, the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta may be contacted on all working days (between 11.00 a.m. and 4.30 p.m.), over Phone No. (033)-2254-8065/8226/2243-6080.

Yours faithfully,

Sd/-
(Bibhas Ranjan De)
Registrar (Judicial Service)

Encl: as stated

No. 1972(i)-A – 1972(ii)-A

Copy with a copy of Notification No. 1980-R(JS) dated 29.03.2019 forwarded to :

1. **Secretary, Judicial Department, Government of West Bengal**, Writers' Buildings, Kolkata – 700001 for information and with request to forward a copy of the same to the concerned officers who are posted on deputation and coming under the zone of consideration in the selection process as per enclosed Notification, for their information and necessary action.
2. **The Member Secretary, State Legal Services Authority, West Bengal**, City Civil Court Building (1st Floor), 2 & 3 Kiran Sankar Ray Road, Kolkata – 700001 for information and with request to forward a copy of the same to the concerned officer(s) who is/are posted as Secretary, District Legal Services Authority and coming under the zone of consideration in the selection process as per enclosed Notification, for their information and necessary action.

... for information and necessary action.

Encl: as stated

Sd/-
Registrar (Judicial Service)